

jute growers have often to pay over one hundred per cent. of interest on the sums taken from the middlemen?

**Shri T. T. Krishnamachari:** I take that information from the hon. Member.

**Mr. Deputy-Speaker:** I think opportunities will be given for making representations to the Commission.

#### COMMODITY CONTROLS COMMITTEE'S RECOMMENDATIONS

**\*343. Shri Amjad Ali:** Will the Minister of Commerce and Industry be pleased to state the recommendations of the Commodity Controls Committee?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** The Committee has not yet concluded its labours.

**Shri Amjad Ali:** May I know when it is expected to complete its labours?

**Shri T. T. Krishnamachari:** I am afraid I am unable to answer that question. I have not asked the Chairman of the Committee when he will finish his report.

**Shri Amjad Ali:** How long have they been labouring?

**Shri T. T. Krishnamachari:** Six months, I believe, not the usual period that is necessary.

**Mr. Deputy-Speaker:** The Committee's recommendations are not before us. Next question, No. 344. Mr. Heda.

#### INDUSTRIAL HOUSING SCHEME

**\*334. Shri Heda:** (a) Will the Minister of Works, Housing and Supply be pleased to state which are the States that are implementing their schemes for housing factory labour according to their plans for 1952-53 and which are those States that are lagging behind?

(b) Are there any States that are not able to take advantage of the Central grant for Housing?

(c) If so, which are those States and what are the reasons for their inability?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) to (c). I can only answer with reference to the Central Government's Subsidized Industrial Housing Scheme. On the presumption that the hon. Member wants to

know the extent to which the State Governments as such, as distinct from Private Employers, are implementing the scheme, I place on the Table of the House a Statement showing the required information. [See Appendix III, annexure No. 13.]

**Mr. Deputy-Speaker:** Is Mr. Heda not here? I thought he was present. Very well, the answer is there.

**Shri Venkataraman:** Now that the question has been answered, may I ask a supplementary?

**Sardar A. S. Saigal:** No, no.

**Shri Venkataraman:** It has been put and answered, therefore you may allow a supplementary.

**Mr. Deputy-Speaker:** No, no. It is not necessary. Let us go to the next question.

#### POWER FROM DAMODAR VALLEY PROJECT

**\*346. Dr. Amin:** (a) Will the Minister of Irrigation and Power be pleased to state what will be the immediate off-take of power from the Damodar Valley Project?

(b) What arrangements have been made for the full utilisation of the power generated at this Project?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The immediate maximum demand on the Damodar Valley Corporation system is about 22,000 KW. It is expected to rise to 80,000 KW by the end of 1953.

(b) Transmission and distribution systems are being laid to supply power to large bulk supply consumers. Requests have been received and are under consideration for supply of power to the extent of about 120,000 KW to big consumers. When this load materialises, all the firm power available from the system estimated at 200,000 KW will be fully utilised.

**Dr. Amin:** What are the main industries which will utilise this power?

**Shri Hathi:** The main consumers at present are:

- (1) The Chittaranjan Locomotive Works.
- (2) The Associated Power Company Ltd.
- (3) The Indian Iron and Steel Company Ltd.
- (4) The Government of Bihar.
- (5) The Sijna Electric Supply Ltd.
- (6) The Dishergarh Power Supply Co. Ltd.

The total demand is about 23,000 KW.

Further negotiations on the demand for the supply of power are going on with the following industries:

	KW
(1) The Tata Iron and Steel Company Limited . . . . .	16000
(2) The Indian Copper Corporation . . . . .	4000
(3) The Railway Workshop at Kharagpur . . . . .	4000
(4) The Government of West Bengal . . . . .	14000
(5) The Government of Bihar . . . . .	24000
(6) The Indian Iron and Steel Company, Hirakud . . . . .	12000
(7) The Aluminium Corporation of India . . . . .	1200

**Shri Jaipal Singh:** The hon. Minister stated something about negotiations. Does it mean that there is not a defined area which is to be served by the Damodar Valley Corporation, and that it is a matter of negotiations?

**Shri Hathi:** The negotiations are with the concerns that want power.

**Shri Jaipal Singh:** Am I to understand that there is no competition or rivalry between my own domestic project, the Hirakud Project and the Damodar Valley Corporation?

**Mr. Deputy-Speaker:** How does the Hirakud project come here?

**Shri Jaipal Singh:** I want to know whether it is a matter of negotiation or not. Are there monopolistic areas that are demarcated?

**Shri B. Das:** They are trying to deprive the Hirakud project of orders for power.

**Shri K. K. Basu:** If there is compulsion to take electric power from any particular area, then that answer should come. Possibly that was the point my hon. friend was hammering at.

**Shri Jaipal Singh:** It is not merely a question of negotiations with any firm in this or that area. What I want to know is this. Is it defined very clearly that the D.V.C. will supply electrical energy within a certain territory, and that its right to supply energy will not in any way interfere with supply from other sources? Is there any such arrangement?

**Shri Hathi:** The negotiations are carried on by the D.V.C. But I shall enquire on this point.

## WRITTEN ANSWERS TO QUESTIONS

### MUTUAL AID AGREEMENTS BY U. S. A.

**\*319. Shrimati Renu Chakravarty:**

(a) Will the **Prime Minister** be pleased to state whether the attention of Government has been drawn to a report said to have been submitted by Dr. Clarence R. Decker, retiring Assistant Director of the Mutual Security Agency of the U.S., who has been in charge of the Agency's Far Eastern Operations?

(b) Have Government considered the reasons, given in the report, behind all mutual aid agreements entered into by the Government of U.S.?

(c) If so, have Government taken any steps to correct any wrong impression likely to be created by the report, regarding the nature of the aid India is receiving from the U.S.?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). Government have not received or seen the report referred to in the question. A list of recommendations made by Dr. Clarence R. Decker has, however, been supplied to Government. Presumably, these are Dr. Decker's personal recommendations to the U.S. Government. The Government of India are not called upon to express any views on a report presented by an officer of the U. S. Government, to his Government. These recommendations do not refer to India specially.

Whenever any question relating to India arises, that is considered by the Government of India on the merits and in accordance with the policy of the Government.

### CHIEF ELECTION COMMISSIONER'S VISIT TO NEPAL

**\*334. Shri Jajwre:** Will the **Prime Minister** be pleased to state in what capacity the Chief Election Commissioner of India was sent to Nepal, and, whether the Government of India have, in any way, committed themselves to give help in future elections in Nepal?

**The Prime Minister (Shri Jawaharlal Nehru):** The Government of Nepal requested the Government of India to send them an experienced officer to advise on questions relating to the holding of elections in Nepal. The Government of India thereupon placed the services of the Chief Election Commissioner temporarily at the disposal of the Nepal Government. The Chief Election Commissioner visited Kathmandu for a week and gave advice in this matter. If any